

red to in reply to parts (a) to (d) of the Starred Question, the reply to part (a) may be substituted as follows:

"The target fixed for power generation in Gujarat State during April to June, 1993, was 6797 million units."

On account of an inadvertent error, all-India figures were indicated in reply to part (a) of the question while the Question pertained to Gujarat State.

श्री अतनतरात्र बेवशकर दवे (गुजरात) : सभापति, मैं यह जानना चाहूंगा कि जब एट्यु प्लान में गुजरात के लिए जो 620 मैगावाट की बात की गई थी, कांडला का एक पावर स्टेशन बंद हुआ और एक सिदा का पावर स्टेशन बंद हो गया है। मैं जानना चाहूंगा कि आपकी मिनिस्ट्री में टाईटल वेव का प्रोजेक्ट पेंडिंग था, तो वह टाईटल वेव प्रोजेक्ट आप कब क्लियर करना चाहते हैं—

to meet the requirements of the Eighth Five Year Plan for Gujarat State.

SHRI N. K. P. SALVE: I have only corrected one figure. Instead of the figure for Gujarat which is 6797, inadvertently the figure mentioned was 76897. The other part of the question has been correctly answered.

MR. CHAIRMAN: Now papers to be laid.

#### PAPERS LAID ON THE TABLE

[The Deputy Chairman in the Chair.]

Report of the National Advisory Committee appointed by Ministry of Human Resource Development

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Madam, I lay on the Table a copy (in English and Hindi) of the National Advisory Committee appointed by Ministry of Human Resource Development to suggest ways and means to reduce the academic burden on school

students entitled "Learning Without Burden".

[Placed in Library. See No. LT-4390/93]

Report and Accounts (1990-92) of the National Airports Authority, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, on behalf of SHRI GHULAM NABI AZAD, I lay on the Table—

1. A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 24 and section 25 of the National Airports Authority Act, 1985:—

(i) Annual Report and Accounts of the National Airports Authority, New Delhi, for the year 1990-91 together with the Audit Report on the Accounts.

(ii) Statement by Government accepting the above Report.

2. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4506/93]

I. Notifications of the Government of Himachal Pradesh, Shimla and related papers.

II. Notification of the Awas aur Paryavaran Vibhag, Bhopal and related papers.

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): Madam, I lay on the Table—

1. A copy each (in English and Hindi) of the following Notifications of the Government of Himachal Pradesh, Shimla, under section 22A of the Himachal Pradesh General Clauses